

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

119. IA.5692/2023
I.A. 3935/2023
I.A. 886/2020
M.A 182/2020
M.A. 179/2020
M.A. 09/2020
M.A. 3957/2019
M.A. 2824/2019
IN
C.P.(IB)-350(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.05.2024**

NAME OF THE PARTIES: Venus Rolling Mills Pvt. Ltd.

SECTION 10 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Adv. Palash S Singhai and Harshal Sareen for Liquidator, Abha Patel i/b Fortis India Law for the Applicant in MA No 2824 of 2019, Adv. Anant Upadhyay i/b. ANP Chambers for the Respondent in M.A. 2824/2019, Adv. Yahya Batatawala a/w Adv. Khyati Bora for the Applicant in I.A. 5692/2023, Adv. Sagar Kothari for the Applicant in I.A. 19/2020 are present.

1. At the request of the parties, list on **25.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)